COURT NO. 6

THE HONOURABLE SRI JUSTICE NINALA JAYASURYA

THE HONOURABLE SRI JUSTICE T.C.D.SEKHAR

To be Heard on Monday The 2nd day of November 2026 (AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR BEING MENTIONED					
1	IA/1/2021 For Being Mentioned WP/19674/2020	ANEM VEERA RAJU Vs	MOTUPALLI VIJAYA KUMAR	V HIMABINDU G U R C PRASAD	SRIKAKULAM
FOR ORDERS					
2	WP/1146/2016 IA 1/2016(WPMP 1406/2016) Direction Petition IA 1/2025 Amendment Petition	A.P.JUDICIAL CLASS-IV EMPLOYEES STATE ASSOCIATION Vs THE STATE OF ANDHRA PRADESH	G JAGADEESWAR	GP FOR HOME A JAYANTHI	CHITTOOR
3	WP/31880/2025 IA 1/2025 Stay Petition	VIJAYASREE FOODS Vs ASSISTANT COMMISSIONER OF CENTRAL EXCISE AND CENTRAL TAX	KARTHIK RAMANA PUTTAMREDDY	D NAGARAJA KUMARI SANTHI CHANDRA GP FOR COMMERCIAL TAX	WEST GODAVARI
4.1,4.2,4.3,4.4,4.5,4.6,4.7,4.8,4.9,4.10,4.11,4.12,4.13,4.14,4.15,4.16,4.17,4.18,4.19,4.20,4.21 along with 4					
4	WA/551/2026 (WP/12179/2025) IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition IA 3/2026 Leave Petition IA 4/2026 Additional Material Petition	TALASILA SRI LAKSHMI Vs UNION OF INDIA	U D JAI BHIMA RAO	YELLA REDDY RAJANALA (SC FOR UGC) GP FOR HIGHER EDUCATION (HCJ NOTE CASE - DR,J NOT A MEMBER)	VISAKHAPATNAM
4.1	WA/554/2026 (WP/12179/2025) IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	BISWAJIT RATH Vs UNION OF INDIA	U D JAI BHIMA RAO	PASALA PONNA RAO (SC FOR CENT GOVT.) YELLA REDDY RAJANALA (SC FOR UGC) GP FOR HIGHER EDUCATION C V R RUDRA PRASAD	VISAKHAPATNAM
4.2	WA/555/2026 (WP/12179/2025) IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	DR. SREEDHAR SOBHARIAPURAM Vs UNION OF INDIA	U D JAI BHIMA RAO	DEPUTY SOLICITOR GENERAL OF INDIA YELLA REDDY RAJANALA (SC FOR UGC) GP FOR HIGHER EDUCATION C V R RUDRA PRASAD	VISAKHAPATNAM
4.3	WA/556/2026 (WP/12248/2025) IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	DR. NEELIMA DAVULURI Vs UNION OF INDIA	U D JAI BHIMA RAO	DEPUTY SOLICITOR GENERAL OF INDIA YELLA REDDY RAJANALA (SC FOR UGC) GP FOR HIGHER EDUCATION C V R RUDRA PRASAD	VISAKHAPATNAM
4.4	WA/557/2026 (WP/13966/2025) IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	AKIRI SRIDHAR Vs UNION OF INDIA	U D JAI BHIMA RAO	DEPUTY SOLICITOR GENERAL OF INDIA YELLA REDDY RAJANALA (SC FOR UGC) GP FOR HIGHER EDUCATION C V R RUDRA PRASAD	VISAKHAPATNAM
4.5	WA/558/2026 (WP/12179/2025) IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	DR. BODASINGI UMA PRASADA RAO Vs UNION OF INDIA	U D JAI BHIMA RAO	DEPUTY SOLICITOR GENERAL OF INDIA YELLA REDDY RAJANALA (SC FOR UGC) GP FOR HIGHER EDUCATION C V R RUDRA PRASAD	VISAKHAPATNAM
4.6	WA/559/2026	P. SRIDHAR MAISA	U D JAI BHIMA RAO	DEPUTY SOLICITOR	VISAKHAPATNAM

	(WP/12271/2025) IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	Vs UNION OF INDIA		GENERAL OF INDIA YELLA REDDY RAJANALA (SC FOR UGC) GP FOR HIGHER EDUCATION C V R RUDRA PRASAD	
4.7	WA/560/2026 (WP/12274/2025) IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	P SREERAMULU Vs UNION OF INDIA	U D JAI BHIMA RAO	PASALA PONNA RAO (SC FOR CENT GOVT.) YELLA REDDY RAJANALA (SC FOR UGC) GP FOR HIGHER EDUCATION C V R RUDRA PRASAD	VISAKHAPATNAM
4.8	WA/561/2026 (WP/12245/2025) IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	DR. CH. GANESWAA RAO Vs UNION OF INDIA	U D JAI BHIMA RAO	DEPUTY SOLICITOR GENERAL OF INDIA YELLA REDDY RAJANALA (SC FOR UGC) GP FOR HIGHER EDUCATION C V R RUDRA PRASAD	VISAKHAPATNAM
4.9	WA/562/2026 (WP/12276/2025) IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	MINDI THRIVENI Vs UNION OF INDIA	U D JAI BHIMA RAO	DEPUTY SOLICITOR GENERAL OF INDIA YELLA REDDY RAJANALA (SC FOR UGC) GP FOR HIGHER EDUCATION C V R RUDRA PRASAD	VISAKHAPATNAM
4.10	WA/563/2026 (WP/12179/2025) IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	DR.BORA. RAVI KUMAR Vs UNION OF INDIA	U D JAI BHIMA RAO	DEPUTY SOLICITOR GENERAL OF INDIA YELLA REDDY RAJANALA (SC FOR UGC) GP FOR HIGHER EDUCATION C V R RUDRA PRASAD	VISAKHAPATNAM
4.11	WA/564/2026 (WP/12249/2025) IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	DR.K.ARUNA KUMARI Vs UNION OF INDIA	U D JAI BHIMA RAO	DEPUTY SOLICITOR GENERAL OF INDIA YELLA REDDY RAJANALA (SC FOR UGC) GP FOR HIGHER EDUCATION C V R RUDRA PRASAD	VISAKHAPATNAM
4.12	WA/565/2026 (WP/12246/2025) IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	DR. K. V. S. SIREESHA Vs UNION OF INDIA	U D JAI BHIMA RAO	DEPUTY SOLICITOR GENERAL OF INDIA GP FOR HIGHER EDUCATION R YELLA REDDY C V R RUDRA PRASAD	VISAKHAPATNAM
4.13	WA/566/2026 (WP/13964/2025) IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	KONA RAJENDRA KUMAR Vs UNION OF INDIA	U D JAI BHIMA RAO	DEPUTY SOLICITOR GENERAL OF INDIA YELLA REDDY RAJANALA (SC FOR UGC) GP FOR HIGHER EDUCATION C V R RUDRA PRASAD	VISAKHAPATNAM
4.14	WA/568/2026 (WP/13965/2025) IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	DR BODDANA SIMHACHALAM Vs THE STATE OF ANDHRA PRADESH	U D JAI BHIMA RAO	DEPUTY SOLICITOR GENERAL OF INDIA YELLA REDDY RAJANALA (SC FOR UGC) GP FOR HIGHER EDUCATION C V R RUDRA PRASAD	VISAKHAPATNAM
4.15	WA/569/2026 (WP/14652/2025) IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	DR. PEDDI PHANI BUSHAN RAO Vs UNION OF INDIA	U D JAI BHIMA RAO	DEPUTY SOLICITOR GENERAL OF INDIA GP FOR HIGHER EDUCATION R YELLA REDDY C V R RUDRA PRASAD	VISAKHAPATNAM
4.16	WA/571/2026 (WP/35894/2025) IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	NALLAMOTHU VANI Vs UNION OF INDIA	U D JAI BHIMA RAO	DEPUTY SOLICITOR GENERAL OF INDIA YELLA REDDY RAJANALA (SC FOR UGC) GP FOR HIGHER EDUCATION C V R RUDRA PRASAD	VISAKHAPATNAM
4.17	WP/16330/2026	DR. RAVI H	U D JAI BHIMA RAO	M UMA DEVI (CENTRAL	VISAKHAPATNAM

	IA 1/2026 Suspension Petition	Vs UNION OF INDIA		GOVT COUNSEL) C V R RUDRA PRASAD	
4.18	WP/20121/2026 IA 1/2026 Suspension Petition	KOTA TARAKESWARA RAO Vs UNION OF INDIA	U D JAI BHIMA RAO	M UMA DEVI (CENTRAL GOVT COUNSEL) C V R RUDRA PRASAD	VISAKHAPATNAM
4.19	WP/20124/2026 IA 1/2026 Suspension Petition	RAMAVATHU KOTESWARA RAO NAIK Vs UNION OF INDIA	U D JAI BHIMA RAO	M UMA DEVI (CENTRAL GOVT COUNSEL) C V R RUDRA PRASAD	VISAKHAPATNAM
4.20	WP/20125/2026 IA 1/2026 Suspension Petition	TANAKALA VENKATA SURI APPA RAO Vs UNION OF INDIA	U D JAI BHIMA RAO	ALA CHANDRASEKHAR YADAV CENTRAL GOVERNMENT COUNSEL YELLA REDDY RAJANALA (SC FOR UGC) C V R RUDRA PRASAD	VISAKHAPATNAM
4.21	WP/20131/2026 IA 1/2026 Suspension Petition	Y. MADHU BABU Vs UNION OF INDIA	U D JAI BHIMA RAO	S AYYAPPA NAIK NENAVATH CENTRAL GOVT COUNSEL YELLA REDDY RAJANALA (SC FOR UGC) C V R RUDRA PRASAD	VISAKHAPATNAM

FOR ADMISSION

5	WP/31669/2026 IA 1/2026 Direction Petition	KOMMINA NAGARAJU Vs THE STATE OF ANDHRA PRADESH	D TARAKA PRASAD	GP FOR GENERAL ADMINISTRATION GP FOR COMMERCIAL TAX	GUNTUR
6	WP/31799/2026 IA 1/2026 Direction Petition	MASIMUKKA SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	ARDITI VENKATA NAGA YASWANTH	GP FOR COMMERCIAL TAX	KRISHNA
7	WP/31810/2026 IA 1/2026 Stay Petition	BHASKAR REDDY CHERUKUPALLI Vs THE ASSISTANT COMMISSIONER OF INCOME TAX	A V A SIVA KARTIKEYA		SPS NELLORE
8	WP/31820/2026 IA 1/2026 Stay Petition	VIJAYABHARATHI CORPORATION Vs THE ASSISTANT COMMISSIONER OF STATE TAX	SRINIVASA RAO KUDUPUDI	GP FOR MINES AND GEOLOGY GP FOR COMMERCIAL TAX	WEST GODAVARI
9	WP/31845/2026 IA 1/2026 Stay Petition	M/S CONVEYOR AND ROPEWAY SERVICES PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	SIVA RAMAKRISHNA KROVVIDI	GP FOR COMMERCIAL TAX	VISAKHAPATNAM

MISCELLANEOUS MATTERS(PRE ADMISSION MISC.PETITION)

10.1,10.2,10.3,10.4,10.5,10.6,10.7,10.8,10.9,10.10,10.11,10.12,10.13,10.14 along with 10

10	WA/747/2026 (WP/13811/2026) IA 1/2026 Dispense with Petition IA 2/2026 Condone Delay Petition IA 3/2026 Suspension Petition IA 4/2026 Leave Petition	GUNTUPALLI HEMALATHA Vs THE STATE OF ANDHRA PRADESH	AVANIJA INUGANTI	GP FOR HIGHER EDUCATION VINOD KUMAR PEMMASANI M UMA DEVI (CENTRAL GOVT COUNSEL) (HC,J NOTE CASE - DR,J NOT A MEMBER)	GUNTUR
10.1	WA/99/2026 (WP/14511/2024) IA 1/2026 Dispense with Petition IA 2/2026 Permission Petition IA 3/2026 Suspension Petition IA 4/2026 Direction Petition IA 5/2026	M VENKATESWARA RAO Vs THE STATE OF AP	K S MURTHY ASSOCIATES	GP FOR SERVICES III VINOD KUMAR PEMMASANI	GUNTUR

	Permission Petition				
10.2	WA/100/2026 (WP/14511/2024) IA 1/2026 Dispense with Petition IA 2/2026 Permission Petition IA 3/2026 Suspension Petition IA 4/2026 Direction Petition	KURAPATI NEELAKANTESWARA PRASAD Vs THE STATE OF AP	K S MURTHY ASSOCIATES	GP FOR SERVICES I VINOD KUMAR PEMMASANI	GUNTUR
10.3	WA/101/2026 (WP/21120/2023) IA 1/2026 Dispense with Petition IA 2/2026 Permission Petition IA 3/2026 Suspension Petition IA 4/2026 Direction Petition	Y. SRINIVAS RAO Vs THE STATE OF ANDHRA PRADESH	K S MURTHY ASSOCIATES	GP FOR SERVICES III GHANTA SRIDHAR VINOD KUMAR PEMMASANI	GUNTUR
10.4	WA/102/2026 (WP/21121/2023) IA 1/2026 Dispense with Petition IA 2/2026 Permission Petition IA 3/2026 Suspension Petition IA 4/2026 Direction Petition	KARUMANCHI VIJAYA BHASKAR Vs THE STATE OF AP	K S MURTHY ASSOCIATES	GP FOR SERVICES III GHANTA SRIDHAR VINOD KUMAR PEMMASANI	GUNTUR
10.5	WA/169/2026 (WP/16853/2021) IA 1/2026 Direction Petition	DR.P.BAPI RAJU Vs THE STATE OF ANDHRA PRADESH	BHARAT BABU.N	GP FOR HIGHER EDUCATION GHANTA SRIDHAR VINOD KUMAR PEMMASANI P S P SURESH KUMAR	GUNTUR
10.6	WA/187/2026 (WP/14511/2024) IA 1/2026 Permission Petition IA 2/2026 Suspension Petition IA 3/2026 Suspension Petition	RAVIPUDI SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR HIGHER EDUCATION VINOD KUMAR PEMMASANI M UMA DEVI (CENTRAL GOVT COUNSEL)	GUNTUR
10.7	WA/188/2026 (WP/3972/2023) IA 1/2026 Permission Petition IA 2/2026 Suspension Petition IA 3/2026 Suspension Petition	RAVIPUDI ANKAMMA CHOWDARY Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR SERVICES III VINOD KUMAR PEMMASANI M UMA DEVI (CENTRAL GOVT COUNSEL)	GUNTUR
10.8	WA/189/2026 (WP/3964/2023) IA 1/2026 Dispense with Petition IA 2/2026 Permission Petition IA 3/2026 Suspension Petition IA 4/2026 Suspension Petition	KARUMANCHI SUJATHA Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR SERVICES III VINOD KUMAR PEMMASANI UMADEVI MANCHALA	GUNTUR
10.9	WA/190/2026 (WP/15177/2024) IA 1/2026 Dispense with Petition IA 2/2026 Permission Petition IA 3/2026 Suspension Petition IA 4/2026 Suspension Petition	AKULA SREENU Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR SERVICES III M UMADEVI VINOD KUMAR PEMMASANI	GUNTUR
10.10	WA/265/2026 (WP/12802/2022) IA 1/2026 Permission Petition IA 2/2026 Suspension Petition	NAGALLA SUDHAKAR Vs THE STATE OF AP	POSANI AKASH	GP FOR HIGHER EDUCATION GHANTA SRIDHAR VINOD KUMAR PEMMASANI	GUNTUR

10.11	WA/683/2026 (WP/13763/2023) IA 2/2026 Dispense with Petition IA 3/2026 Permission Petition IA 4/2026 Suspension Petition IA 5/2026 Suspension Petition	SYED AMEER Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR SERVICES III VINOD KUMAR PEMMASANI M UMA DEVI (CENTRAL GOVT COUNSEL)	GUNTUR
10.12	WA/695/2026 (WP/13763/2023) IA 1/2026 Dispense with Petition IA 3/2026 Permission Petition IA 4/2026 Suspension Petition IA 5/2026 Suspension Petition	TAGIRISA VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR SERVICES III VINOD KUMAR PEMMASANI UMADEVI MANCHALA	GUNTUR
10.13	WA/696/2026 (WP/13763/2023) IA 1/2026 Dispense with Petition IA 3/2026 Permission Petition IA 4/2026 Suspension Petition IA 5/2026 Suspension Petition	S ELISHA RAO Vs THE STATE OF AP	CKR ASSOCIATES	GP FOR SERVICES III VINOD KUMAR PEMMASANI UMADEVI MANCHALA	GUNTUR
10.14	WA/697/2026 (WP/13763/2023) IA 1/2026 Dispense with Petition IA 3/2026 Permission Petition IA 4/2026 Suspension Petition IA 5/2026 Suspension Petition	SRI THOTA SRINU Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR SERVICES III VINOD KUMAR PEMMASANI UMADEVI MANCHALA	GUNTUR

ADMISSION

11	WP/12885/2017 IA 1/2017(WPMP 16010/2017) Direction Petition	SMT. D. SWAMA KUMARI Vs THE STATE OF ANDHRA PRADESH	MANGENA SREE RAMA RAO	GP FOR LAW & LEGISLATIVE AFFAIRS (AP) P S P SURESH KUMAR	SRIKAKULAM
12	WP/6301/2023 IA 1/2023 Stay Petition IA 1/2024 Leave Petition	SREE VEKATESWARA ENTERPRISES PRIVATE LIMITED Vs THE COMMERCIAL TAX OFFICER	SRINIVASA RAO KUDUPUDI	GP FOR COMMERCIAL TAX (AP) GP FOR COMMERCIAL TAX	KRISHNA
13	WP/23585/2023 IA 1/2023 Direction Petition IA 1/2026 Leave Petition	G SAI PRASAD Vs THE PRINCIPAL DISTRICT JUDGE	G V SHIVAJI	S PRANATHI	VISAKHAPATNAM
14	WP/33756/2023 IA 1/2023 Suspension Petition	A. HYMAVATHI Vs THE DISCIPLINARY AUTHORITY CUM PRINCIPAL DISTRICT JUDGE	G V SHIVAJI	G VIVEKANAND	YSR KADAPA
15	WP/10767/2025 IA 1/2025 Stay Petition	M/S BHIMADOLE DEVELOPMENTS SOCIETY Vs THE UNION OF INDIA	B V S CHALAPATI RAO	Y N VIVEKANANDA R1 UNSERVED,	KRISHNA
16	WP/14676/2025 IA 1/2025 Direction Petition	SHAIK MOHAMMED ARIF Vs THE UNION OF INDIA	RAJENDRA C	Y N VIVEKANANDA	CHITTOOR
17	WP/27662/2025 IA 1/2025 Stay Petition	M/S. KALIMA GRANITES Vs THE SUPERINTENDENT OF CENTRAL TAX	K ADI SIVA VARA PRASAD	Y N VIVEKANANDA	PRAKASAM

18	WP/5335/2026	GANGAVARAPU SREENIVASULU NAIDU Vs THE PRINCIPAL COMMISSIONER OF INCOME TAX	ALLA RAMA KRISHNA	Y N VIVEKANANDA	SPS NELLORE
19	WP/10876/2026 IA 1/2026 Direction Petition IA 2/2026 Leave Petition	R. PRABHAVATHI Vs THE HONBLE HIGH COURT OF ANDHRA PRADESH	VIVEKANANDA VIRUPAKSHA	VIVEK CHANDRA SEKHAR S K JYOTHI PRASAD	KURNOOL
20	WP/15771/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition	RAJEEV CASTING INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	M RAVINDRA	GP FOR COMMERCIAL TAX GP FOR REGISTRATION AND STAMPS	KRISHNA
21	WP/15845/2026 IA 1/2026 Stay Petition	M/S. ATHARVA ASSOCIATES Vs THE STATE OF ANDHRA PRADESH	THANJAVURU VENKATA SUMAN	GP FOR COMMERCIAL TAX	KRISHNA
22	WP/16986/2026 IA 1/2026 Direction Petition	S SATYANARAYANA JV Vs THE PRINCIPAL COMMISSIONER OF INCOME TAX	C SANJEEVA RAO	ANUP KOUSHIK KARAVADI	VISAKHAPATNAM

23.1,23.2 along with 23

23	WP/20288/2026 IA 1/2026 Direction Petition	ANDHRA PRADESH HIGH COURT EMPLOYEES ASSOCIATION Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES I G VIVEKANAND (HCJ NOTE CASE)	GUNTUR
23.1	WP/21893/2025 IA 1/2025 Direction Petition	ANDHRA PRADESH CONTRIBUTORY PENSION SCHEME EMPLOYEES ASSOCIATION (APCPSEA) Vs THE STATE OF ANDHRA PRADESH	K ANJANA RAMA KAMESWARI	GP FOR SERVICES I	KRISHNA
23.2	WP/26046/2025 IA 1/2025 Direction Petition	ANDHRA PRADESH GOVERNMENT PENSIONERS WELFARE ASSOCIATION Vs THE STATE OF ANDHRA PRADESH	K ANJANA RAMA KAMESWARI	GP FOR SERVICES I	KRISHNA
24	WP/24044/2026 IA 1/2026 Direction Petition	V. SIVA PRASAD Vs THE PRINCIPAL DISTRICT JUDGE	M SIVA KUMAR	VIVEK CHANDRA SEKHAR S	CHITTOOR
25	WP/24344/2026 IA 1/2026 Stay Petition	M/S ABC ENGINEERING WORKS Vs UNION OF INDIA	A V A SIVA KARTIKEYA	Y N VIVEKANANDA	KRISHNA
26	WP/25129/2026 IA 1/2026 Stay Petition	M/S. RAMANAYYA AGRO SERVICES Vs THE STATE OF ANDHRA PRADESH	M RAVINDRA	GP FOR COMMERCIAL TAX	WEST GODAVARI
27	WP/27151/2026 IA 1/2026 Direction Petition	L SAI KUMAR Vs THE HIGH COURT OF JUDICATURE AT AMARAVATHI	S SYAMSUNDER RAO	G VIVEKANAND GP FOR SERVICES III	CHITTOOR
28	WP/29071/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	PUNNAM VENKATESWARA REDDY Vs THE STATE OF ANDHRA PRADESH	JAMI MADHAVI	GP FOR COMMERCIAL TAX	SPS NELLORE

29	WP/30529/2026 IA 1/2026 Stay Petition	M/S. IMRAN GRANITES Vs THE COMMERCIAL TAX OFFICER	PEDDIBHOTLA VENKATA SAI RAJESH	GP FOR COMMERCIAL TAX	ANANTAPUR
30	WP/30549/2026 IA 1/2026 Stay Petition	M/S M RAMESH NAIK Vs THE ASSISTANT COMMISSIONER(ST)	SATYAMNAIDU GOLIVI	GP FOR COMMERCIAL TAX	CHITTOOR

INTERLOCUTORY

31	WP/27618/2012 IA 1/2017(WPMP 6558/2017) Direction Petition	P.S.RS. SRI HARSHA Vs THE REGISTRAR GENERAL	GUDISEVA VENKATA SAI KIRAN	G VIVEKANAND	WEST GODAVARI
32	WP/42206/2015 IA 1/2015(WPMP 54459/2015) Direction Petition IA 2/2015(WPMP 54460/2015) Direction Petition	KURUVA LAKSHMI Vs THE HONBLE HIGH COURT REPRESENTED BY ITS REGISTRAR (ADMN)	G RAVI MOHAN	P S P SURESH KUMAR	KURNOOL
33	WP/42267/2015 IA 1/2015(WPMP 54526/2015) Direction Petition IA 2/2015(WPMP 54527/2015) Direction Petition	SMT. K. JAYAMMA @ RAMULAMMA W/O. NALLANA Vs THE HONBLE HIGH COURT	G RAVI MOHAN	VIVEK CHANDRA SEKHAR S P GOVIND REDDY	KURNOOL
34	WP/43706/2016 IA 1/2016(WPMP 53946/2016) Direction Petition	T. VENKATARANNANA Vs THE STATE OF ANDHRA PRADESH.	PILLIX LAW FIRM	GP FOR LAW & LEGISLATIVE AFFAIRS (AP) P S P SURESH KUMAR	SRIKAKULAM
35	WP/20997/2017 IA 1/2017(WPMP 25814/2017) Stay Petition	D.MRUTYUNJAYA RAO Vs THE HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE	T V SRI DEVI	GP FOR REVENUE (AP) A JAYANTHI	VIZIANAGARAM

FOR HEARING

36	WP/3438/2018 IA 1/2018 Direction Petition IA 2/2018 Stay Petition	A. ARUNA Vs STATE OF ANDHRA PRADESH	T V SRI DEVI	GP FOR FINANCE PLANNING (AP) P DURGA PRASAD P S P SURESH KUMAR	VIZIANAGARAM

FINAL HEARING

37	AS/161/2011 (OS/8/2007)	MANCHUKONDA SREERAMULU Vs CHALUMURU VASU DEVA RAO	VENKATESWARA RAO GUDAPATI	T V SRI DEVI (HCJ NOTE CASE)	VIZIANAGARAM
38	WP/2037/2017	KOLLURU RAVINDRA BABU Vs THE REGISTRAR ADMINISTRATION HIGH COURT OF JUDICATURE	G V S MEHAR KUMAR	P S P SURESH KUMAR	GUNTUR
39	WP/19836/2018	B.G. CHANDRA PRASAD VARMA Vs THE STATE OF ANDHRA PRADESH	KOLLURU RAGHAVENDRA VENKATESH	GP FOR LAW LEGISLATIVE AFFAIRS (AP) N V SUMANTH	CHITTOOR

COURT NO. 6

THE HONOURABLE SRI JUSTICE NINALA JAYASURYA

To be Heard on Monday The 2nd day of November 2026 (AT 04:00 PM - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ORDERS OF COURT					
40	CRP/46167/2026/ (Filing No.)	RAMINENI LALITHA KUMARI ALIAS SINGALADEVI LALITHA DEVI Vs RAMINENI SRINIVAS	P RAJESH BABU		EAST GODAVARI